- [21 December, 1999] RAJYA SABHA
 - (b) Review by Government on the working of the above Institute. [Placed in Library. See No. L.T.886/99]
 - (ii) (a) Annual Report and Accounts of the Indian Investment Centre, New Delhi, for the year 1998-99, together with the Auditor's Report on the Accounts.
 - (b) Statement by Government accepting the above Report. [Placed in Library. See No. L.T.891/99]

Report and Accounts (1996-97) of the Uttar Pradesh Projects and Tubewells Corporation Limited, Gomti Nagar and related papers

SHRI C.P. THAKUR on behalf of SHRIMATI BIJOYA CHAKRAVARTY: 1 lay on the Table:-

I. A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619 of the Companies Act, 1956:-

- (a) Annual Report and Accounts of the Uttar Pradesh Projects and Tubewells Corporation Limited, Gomti Nagar, for the vear 1996-97, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Statement by Government accepting the above Report.

II. Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (I) above. {Placed in Library. See No. L.T.I 142/99}

MESSAGES FROM THE LOK SABHA

MR. CHAIRMAN: Messages from the Lok Sabha.

(I) The Code of Civil Procedure (Amendment) Bill, 1999

(II) The Marriage Laws (Amendment) Bill, 1999

ADDITIONAL SECRETARY: Sir, I have to report to the House the following messages received from the Lok Sabha, signed by the Secretary-General of the Lok Sabha:-

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